

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 37457/2013

(Arising out of impugned final judgment and order dated 26/09/2013 in CMWP No. 25957/2013 passed by the High Court of Judicature at Allahabad)

M/S KROWN AGRO FOODS P.LTD.

Petitioner(s)

V E R S U S

STATE OF U.P.

Respondent(s)

Date : 06/09/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s) Ms. Binu Tamta, Adv.

For Respondent(s) Mr. Amit Kumar, Adv.

Mr. D.K. Goswami, Adv.
Mr. Abhinav Kumar Malik, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

Mr. Yunus Malik, Adv.
Mr. Ekansh Agarwal, Adv.
Mr. Sanjeev Agarwal, Adv.
Ms. R. Raj, Adv.
Ms. Farha Malik, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matter after two weeks.

(Meenakshi Kohli)
Court Master

(Jaswinder Kaur)
Court Master